

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1638
ANSWERED ON:08.03.2010
SCRUTINY OF RURAL DEVELOPMENT PROPOSALS
Laguri Shri Yashbant Narayan Singh;Singh Shri Ijyaraj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the average time being taken by the Government for scrutiny of rural development proposals received from the States;
- (b) the reasons for taking so much time; and
- (c) the efforts made by the Government to minimise the average time?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The average time to scrutinise one proposal by the Programme Divisions of the Ministry of Rural Development is only a few days, in case the proposal is received complete in all respect as laid down in the respective Programme Guidelines.
- (b) & (c): The State Governments/UT Administrations, District Rural Development Agency (DRDA)/ Zilla Parishads have been advised to enclose all the relevant documents/ information, while sending proposal to the Ministry of Rural Development to minimise average time in processing the proposals.